NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 44

TCP 69/2014

CORAM:
SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **01.04.2024**

NAME OF THE PARTIES: **SUNIL KAPUR V/s JAIKAUSHAL INDUSTRIES PVT. LTD**

Section 397-398 of the Companies Act, 1956

ORDER

TCP 68/2014

1) Mr. Krishnan Iyers, Ld. Counsel for the Petitioner, Mr. P.M. Athawale, Ld. Counsel for the Respondent Nos. 1 to 10 and Ms. Arati Ray, Ld. Counsel for the Respondent Nos. 12 to 15 are present.

2) Ld. Counsel for the Parties jointly make a statement that settlement talks are going on between the Parties and there is a possibility that the matter gets settled out of the Court between the Parties. Therefore, Counsel for the Parties pray for an adjournment in the present matter.

3) At request, stand over to 03.05.2024, for further consideration and hearing.

Sd/- **Sd/-**

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

Vedant Kedare